


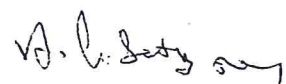
(1)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/2/2016  
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another  
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Ananda Krishnan	Counsel for R <sub>10</sub> , R <sub>11</sub> , R <sub>13</sub> & R <sub>14</sub>	
2.	A.G. SATHYANARAYANA	For Petitioner	

ORDER

Mr. A.G. Sathyanarayana, Counsel for Petitioner present. Counsel for R3 to R5 absent. Mr. D. Ananda Krishnan, Counsel for R10 to R14 present. Matter is posted for hearing and submissions by both the Counsels. Put up on 05.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk